

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †2546**

TO BE ANSWERED ON THE 01ST AUGUST, 2017 / SHRAVANA 10, 1939 (SAKA)

RISE IN CRIMINAL TENDENCY

†2546. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a growing tendency among the people to commit crimes with the effect of mobile and internet due to which the number of criminals is increasing;

(b) if so, the details thereof; and

(c) the measures taken/proposed to be taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): A large number of applications such as social media, search engines, voice communication and worldwide web (www) are being accessed through mobile. Internet and mobile platforms have found wide penetration in the society in a relatively short period of time. There is a growing tendency to commit cyber crimes using these platforms. However, there is no specific data available that exclusively links incidents of crime with mobile and internet. As per the details provided by National Crime Records Bureau, the total crimes registered under various cognisable offences under Indian Penal Code during the years 2014, 2015, 2016 (Provisional) are 2851563, 2949400 and 2957743 respectively.

(c) 'Police' and 'Public Order' are State subjects under the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting criminals through the machinery of their law enforcement agencies. The Union Government under MPF scheme provides funds to States/UTs for enhancing their crime investigation capabilities as per the priorities projected through their annual action plans. Also, the Central Forensic Science Laboratories provide cyberforensic examination services to State Governments. The Government of India is also implementing a project viz. "Cyber Crime Prevention for Women and Children" (CCPWC), that seeks to enhance the infrastructure and capacity to deal with cyber crime. In addition to the above, the Government of India, from time, takes necessary steps such as formulation of policy, creating awareness, setting up infrastructure, legal framework and capacity development to check the crimes which take place through mobile and internet.
